

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.05.2026

ORDER NO. 59 of 2026

Hon'ble President is pleased to partially modify roster order no. 48 of 2026 for **CESTAT, Bangalore** from **25.05.2026** to **29.05.2026** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|--|---|--|
| From 25.05.2026 to 29.05.2026 | Mr. R. Muralidhar, Hon'ble Member (Judicial) | Difference of Opinion matters: ST/21224/2016, ST/21230/2016, ST/21344/2016 and ST/21345/2016 |
| | Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical) | Service Tax Division Bench matters |
| | Mr. P. A. Augustian, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical) | Customs and Excise Division Bench matters |

Note:

1. No adjournment would be granted in Difference of opinion matters.
2. In the event one Member in any Division Bench is on leave/tour during the above period, the other Member in that Division Bench will hear Single Member matters and the other available Division Bench will hear all the Division Bench cases.
3. Whenever, a Judicial Member of one Division Bench and Technical Member of other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after leave/tour period.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar